

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6699 OF 2004

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

PABAN KUMAR BARTHAKUR & ANR.

Respondent(s)

(With prayer for interim relief and office report )

Date: 11/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA  
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s)

Mr. T.S. Doabia, Sr.Adv.  
Ms. Sandhya Goswami, Adv.

Mr. P. Parmeswaran,Adv.

For Respondent(s)

Mr. Suresh C. Gupta, Adv.  
Mr. A. Guneshwar Sharma, Adv.  
Mr. Shiddhant Srivastava, Adv.

Mr. Satyendra Kumar,Adv.

for Mr.J.R. Luwang,Adv.  
M/S Corporate Law Group ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Further two months' time is allowed.

(PAWAN KUMAR)  
AND SINGH)

(AN

COURT MASTER

COURT MASTER